

Setting up of Solar Power Plant in Bihar

3577. SHRI TEJ NARAYAN SINGH:
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government of Bihar has sought the approval of the Union Government to set up a solar power plant with 30 Megawatt capacity in Madhubani and Ranchi districts;

(b) the time by which the projects are likely to be approved by the Union Government; and

(c) the provision made by Union Government to set up such solar power plants in other States during 1990-91 and 1991-92 and the locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b) No proposals have been received for setting up 30 MW capacity solar energy power plants in Madhubani and Ranchi districts of Bihar. However, two proposals have been received from B.S.E.B. (Bihar State Electricity Board) for setting up 2×30 MW solar thermal power stations in districts of Munger and Gaya at a cost of over Rs. 207 crores each. The proposal could be considered for implementation after all necessary inputs and data are made available in this regard.

(c) No solar thermal power plant has been sanctioned so far, therefore, no provision had been made.

[Translation]

Appointment of Engineering Helpers in Indian Airlines/Air India

3578. SHRI TEJ NARAYAN SINGH:
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the rules and regulations relating to the reservations for Scheduled Castes and Scheduled Tribes in the appointments are being followed properly in the Indian Airlines and the Air India;

(b) if so, the number of persons belonging to Scheduled Castes/Scheduled Tribes appointed as Engineering Helpers in the Indian Airlines during the last two years; year-wise and till July, 1991;

(c) the number of candidates appointed till July 30, 1991 from the panel prepared in this regard;

(d) whether the life of the panel has been extended beyond July, 1991 and if so, the time upto which it has been extended;

(e) the time by which the remaining candidates on the panel are likely to be appointed; and

(f) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The Number of persons belonging to SC/ST appointed as Engineering Helpers in Indian Airlines during the years 1989, 1990 and 1991 is as below:

	SC	ST
1989	43	19
1990	14	6
1991 (Jan. to July, 1991)	3	—

(c) The number of candidates appointed from the current panel till 30th July, 1991 is as under:

SC Candidates	33
ST Candidates	19

(d) The panels of Engineering Helpers at Hyderabad and Calcutta which expired on 1.3.91 and 30.7.91 have been extended till 1.11.91 and 31.8.91 respectively.

(e) and (f) Subject to availability of vacancies, the candidates left on the panels will be appointed during the validity period of the panels.

[English]

Railway Projects in Bombay

3579. SHRI TEJSINHRAO BHONSLE:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Union Government have taken up any new railway projects in Greater Bombay area to cope up with the increasing needs of passengers and freight in that areas; and

(b) if so, the details thereof and when these are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Major works include:

(i) Additional pair of lines between Bandra and Andheri and its completion will depend on the availability of funds.

(ii) Construction of a new line from Mankhurd to Belapur with a bridge across Thane Creek:

Cost of this project is being shared between CIDCO/State Government of Maharashtra and the Railways in the ratio of 67:33. Encroachments on the proposed line are coming in the way of execution of this project and its completion would, therefore, depend on the removal of such encroachments.

(iii) New Passenger terminal at Kurta: This terminal would be commissioned within six months of the clearance of the Stay by the Court.

(iv) Bandra Terminal:

This terminal would be commissioned within six months of the clearance of the Stay by the Court.

(v) Remodelling of suburban yard at Bombay VT to provide double discharge facility:

The work is expected to be completed in the current year.

(vi) Re-spacing of signals on the slow corridor between Bombay and Kalyan:

The completion shedule has not yet been fixed.

[*Translation*]

Rural Electrification in Uttar Pradesh

3580. SHRI KESHRI LAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal for the rural electrification of Kanpur Nagar and Kanpur Dehat and Fatehpur districts in Uttar Pradesh;

(b) if so, the details thereof;

(c) the number of electrified and unelectrified villages in these districts;

(d) the time by when the remaining villages are likely to be electrified; and

(e) the number of villages electrified during 1990-91?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b) The district-wise electrification programmes are finalised at the State level, based on the availability of funds and relative priority fixed by the State Government.

(c) As per available information, at the end of March, 1991, the number of electrified and unelectrified villages in Kanpur Nagar, Kanpur Dehat and Fatehpur Districts of Uttar Pradesh were as under:—

District	No. of electrified villages	No. of unelectrified villages
Kanpur Nagar	1204	681
Kanpur Dehat		
Fatehpur	1095	254

(d) The electrification of the remaining villages in the above districts will depend upon the allocation made by the State Government for these districts within the overall allocation for the State.

(e) The Uttar Pradesh State Electricity Borad has reported electrification of 6 villages in Kanpur Nagar, 54 villages in Kanpur Dehat and 33 villages in Fatehpur District during the year 1990-91.

LPG Agencies in Uttar Pradesh

3581. SHRI KESHRI LAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the company-wise details of the L.P.G. agencies allotted in Uttar Pradesh during 1990 and 1991 so far;

(b) the number of agencies allotted in Kanpur City, Kanpur Dehat and Fatehpur districts;

(c) the number of persons belonging to Scheduled Castes and Scheduled Tribes